

# LOK SABHA DEBATES

## LOK SABHA

Monday, August 3, 1987/Sravana 12,  
1909 (SAKA)

*The Lok Sabha met at  
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

### ORAL ANSWERS TO QUESTIONS

#### Air Service to State Capitals

[*Translation*]

\*101. SHRI R.M. BHOYE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the State Capitals which are at present linked with Delhi by air service;

(b) whether Government have any scheme under which all the Capitals of the States would be linked by air service; and

(c) if so, the details thereof?

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):  
(a) to (c). A statement is given below.

#### STATEMENT

(a) The State Capitals which are at present directly linked with Delhi by air services are:

	States	Capitals
1	2	3
1.	Andhra Pradesh	Hyderabad

	1	2	3
2.	Assam		Guwahati
3.	Bihar		Patna
4.	Goa		Panaji (Dabolim-34Km.away)
5.	Gujarat		Ahmedabad
6.	Haryana		Chandigarh
7.	Himachal Pradesh		Simla
8.	Jammu & Kashmir		Srinagar
9.	Karnataka		Bangalore
10.	Kerala		Trivandrum
11.	Madhya Pradesh		Bhopal
12.	Maharashtra		Bombay
13.	Manipur		Imphal
14.	Orissa		Bhubaneshwar
15.	Punjab		Chandigarh
16.	Rajasthan		Jaipur
17.	Tamilnadu		Madras
18.	Uttar Pradesh		Lucknow
19.	West Bengal		Calcutta

(b) and (c). All Stage Capitals except Itanagar, Gangtok and Kohima are already airlinked by scheduled services. Kohima is

served by Dimapur airport, 74 kilometers away. Gangtok is catered to by helicopter. Government have plans for development of airports at Itanagar and Gangtok and Vayudoot has plans to provide air services there as soon as the airports are commissioned.

[*Translation*]

SHRI R. M. BHOYE : Mr. Speaker, Sir, is there any proposal to start Vayudoot services in Union Territories and in various districts of the country?

[*English*]

SHRI JAGDISH TYTLER: Sir, the question relates to the Delhi being connected to the State Capitals, but anyway subject to the availability of the traffic and capacity we have, we would like to connect every part of the country so that we could make some money and at the same time serve the people.

MR. SPEAKER: That is possible only if Finance Ministry could give you more money.

[*Translation*]

SHRI R. M. BHOYE: My second question is whether Vayudoot services will be expanded to link Delhi with the various Parliamentary constituencies so that the Members can reach Delhi conveniently?

SHRI JAGDISH TYTLER: We have no such proposal at present.

SHRI BALKAVI BAIRAGI: In that case Sikar will also be covered.

[*English*]

SHRI P. M. SAYEED: Sir, I want to know from the Hon. Minister, the Lakshadweep Airport has just been started a couple of months back. They have started levelling the ground. It took nearly one-and-a-half year to take a decision to offer the contract for the

work. May I now ask the Hon. Minister by what time this Airport will be commissioned.

SHRI JAGDISH TYTLER: By March, 1988, Sir.

SHRI SHANTARAM NAIK: Sir, as far as Goa is concerned, the name of the Airport there is Dabolim. Dabolim is the name of a village. Since Goa is on the international tourist map, people normally do not come to know by seeing the map as to which place it represents. Dabolim is about 34 Km. away from the State capital, therefore .....

MR. SPEAKER: What is there in the name?

SHRI SHANTARAM NAIK: Sir, the question is when the place of airport is away from the State capital, whether he would name that airport as Goa Airport so that people from other places should come to know about it?

[*Translation*]

MR. SPEAKER: You give him in writing and he will look into it.

[*English*]

SHRI EBRAHIM SULAIMAN SAIT: Sir, I would like to know as to when the Calicut Airport will be ready because for years and years we have been waiting and nothing has been done so far?

SHRI JAGDISH TYTLER: Sir, by the end of this year, I expect to start the Calicut Airport.

#### **Sale of Deed for DDA Houses**

\*102. SHRI P. M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of cases in which the allottees of DDA houses have made full payments but the registration of sale deed in favour of allottees is still pending;